




NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/172/2016
NAME OF THE PETITIONER(S) : SIRAJUDDEIN MOHAMMED SUBAIR
NAME OF THE RESPONDENT(S) : ALPHA HELICAL PUMPS PVT LTD & 3
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	VINEET S	for R ₁ - R ₂	
2.	Ambili Menon	for R ₃	
3.	T.K. Bhaskar Poniyandashini Abhinav Parthasarathy Keerthi Aphid Jain	counsel for Petitioner	

ORDER

Counsels representing both the parties are present. For hearing submissions put up on 09.01.2018.

-sd-

(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

-sd-

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)